

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4437
ANSWERED ON:20.02.2014
DISTRICTS LEVEL COMMITTEES
Ram Shri Purnmasi

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether any district level committees pertaining to Prime Minister's New 15-Point Programme is working in the country;
- (b) if so, the details thereof;
- (c) whether any review has been conducted regarding the functioning of these committees;
- (d) if so, the details thereof; and
- (e) the measures taken by the Union Government for the effective functioning of the said committees?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) and (b) As per the guidelines for implementation of Prime Minister's New 15-Point Programme for Welfare of Minorities (PM's New 15-PP), State Governments and Union Territory (UT) Administrations have been advised for constitution of State Level and District Level Committees to monitor implementation of PM's New 15-PP. Since the District Level Committee for monitoring the schemes covered under PM's New 15-PP is required to submit its report to the State Level Committee, details regarding working of District Level Committees in the States/ UTs is not maintained by the Central Government.

(c) to (e) The different schemes under PM's New 15-PP for the Welfare of Minorities are being monitored at different levels of the Government. Ministry of Minority Affairs being the nodal Ministry for the PM's New 15-PP monitors and reviews these programmes on quarterly basis with the nodal officers of the concerned Ministries/ Departments of Union Government. The Ministry also reviews progress of implementation of PM's New 15-PP with the State Governments/ UT Administrations from time to time. The conduct of the meetings of State Level Committees is reviewed with the States/UTs. The progress of implementation with reference to targets, are reviewed once in six months by a Committee of Secretaries and then reported to the Union Cabinet.